

HIGH COURT OF TRIPURA
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON
31.03.2021

Sl. No.	Category of cases (Family Court matters)	Pendency (As on 31.03.2021)
1	MAT App	42
2	FA	18
3	FAO	1
4	Criminal Revision Petition	11
Total		72

**Monthly Reports regarding numbers of cases relating to Family Court matters
pending in the Family Courts of Tripura as on 31.03.2021**

Sl. No	Name of the District	Number of cases pending
1	Family Court, Agartala	739
2	Additional Family Court, Agartala	773
3	Family Court, Udaipur	478
4	Family Court, Kailashahar	242
5	Family Court, Ambassa	30
6	Family Court, Khowai	182
7	Family Court, Sonamura	121
Total		2565

**Monthly Reports regarding numbers of cases relating to Family Court matters
pending in the District Courts other than the Family Courts as on 31.03.2021**

Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	2
2	Gomati Judicial District	83
3	South Tripura Judicial District	241
4	Unakoti Judicial District	0
5	North Tripura Judicial District	408
6	Sepahijala Judicial District	26
7	Khowai Judicial District	0
8	Dhalai Judicial District	142
Total		902

Total pendency in Tripura as on 31.03.2021

1	Family Courts	2565
2	District Courts other than the Family Courts	902
Grand Total		3467